



1 MCRC-28811-2025
IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR
BEFORE
HON'BLE SHRI JUSTICE DEVNARAYAN MISHRA
ON THE 13th OF OCTOBER, 2025
MISC. CRIMINAL CASE No. 28811 of 2025

JAIRAM YADAV
Versus
THE STATE OF MADHYA PRADESH

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Appearance:

Shri Manan Agrawal - Advocate for the petitioner.

Shri C.K. Mishra - Government Advocate for the respondent/State.
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ORDER

This M.Cr.C. is filed under Section 528 of the BNSS for to transfer the investigation of FIR No.73/2025 registered at Police Station- Mohangarh, District - Tikamgarh to an independent or competent agency.

2 Shri Kamal Singh Thakur - S.H.O., Mohangarh, District- Tikamgarh personally present before the Court has submitted that fair investigation is going on.

3. Considering the aforesaid, no further action is required in the matter, hence, this M.Cr.C. is **disposed** of with a direction to the concerned the Police Officer to complete the investigation and collect the evidence scientifically.

4. With the aforesaid, the petition is disposed of.

(DEVNARAYAN MISHRA)
JUDGE